SHRI RAJ BAHADUR : No. Sir. 1 will not say that they have been disqualified as such. At that particualr time none of them was considered for one reason or the other to fill the bill.

DR. S. CHANDRASEKHAR : Does it mean that they have improved since then

SHRI RAJ BAHADUR ; The qualifications they do possess, because all the three are Deputy Directors-General and according to one process of selection namely, promotion from the post of Director-General they all answer that, but the fact of the matter is that, as I have already said, one or the other was not selected for one reason or the other.

## DR. SHRIMATI PHULRENU GUHA :

I would like to know whether the Ministry of Information and Broadcasting is thinking of revising the rules for recruiting for this important assignment, because we have the system in other Departments of the Government of India, particularly in the Education Department, where they do invite people themselves to come and take up the important assignment.

the U.P.S.C. We shall wait the judgment of Consultant. the U.P.S.C, in this particular matter and we hope that they will succeed in finding a really eminent tnd suitable person for this post. In case that does not happen unfortunately, we will consider what further steps we can take.

1819. [Transferred to the Ist April, 1966].

## VISUAL RADIO PUBLKJITY

•820. [SHRIMATI LALITHA (RAJA-GOPALAN) : Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

(a) \*vhether it is a fact that an expert committee was set up for suggesting improvement regarding publicity through visual media;

(b) if so, who are the members of the said committee: and

(c) what are the recommendations of the committee ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR); (a) Yes, Sir. (b) The names of the members are : Shri R. Ahmed Shri Romesh Thapar Shri N. J. Ardeshir Shri P. Guha-Thakurta

Shri M. L. Bhardwaj-

(c) A statement is placed on the Table of the House.

## STATEMENT

The following is a summary of the main recommendations made by the Standing Sub-Committee of the Central Advisory Committee for Advertising and Visual Publicity.

(1) There is a glaring contrast in creative expenditure between the Directorate cf Advertising and Visual Publicity and Advetising Agencies. There is obvious need to strengthen those sections of the DAVP's organisation which are responsible for providing creative services.

(2) Government should set up a Creative SHRI RAJ BAHADUR : As I said, it Cell in the Directorate of Advertising and would be rather undesirable and improper on Visual Publicity, manned by one Chkf Copy my part even to suggest that because that Writer, one Chief Visualiser, three Chief will also in a way influence the judgment of Campaign Co-ordinators and one Production

> (3) While setting up this top-level Creative Cell, Government should upgrade suitably the top management cadre in the Directorate of Advertising and Visual Publicity in order to attract and retain specialised talent at this level.

> (4) The Directorate of Advertising and Visual Publicity has experimented with success in commissioning outside talent to handle creative work for selected This outside campaigns. taknt should be utilised on an organised and professional basis in future to supplement DAVP's resources wherever necessary.

> (5) Ministries/Departments should accept a disciplined and planned approach to publicity as against the present ad hoc approach to various problems.

> (6) Various steps have been suggested to obtain better results in the field of printed publicity.

bution of its publicity material should be penditure between the Directorate of Adverexamined on scientific lines and overhauled so tising and Visual Publicity and Advertising as to bring about effective utilisation of this Agencies." I would like to know how far this

to Indian language versions of the DAVP's I a disciplined and planned approach to material than seems to be the case at present. publicity as against the present ad hoc For this, it is necessary to upgrade the approtch to various problems." I would like level of competence of the translators as to knew hew far the Ministry is going to well as to frequently commission outside give a planned approach to publicity. talent.

(10) Detailed study of the DAVP's Exhibition wing should be undertaken to improve its capacity and increase its effectiveness.

SHRIMATI LALITHA (RAJAGOPA-LANf<sup>4</sup>. The statement laid on the Table of the House says that the Central Advisory Committee for Advertising and Visual Publicity has pointed out certain deficiencies in the functioning of this Department particularly. I would like to know whether these recommendations have been accepted in to to and, if so, how far these recommendations are going to be implemented.

SHRI RAJ BAHADUR I They gave been accepted in principle, and we know that in the implementation we may have to fill up details here and there.

SHRI I. K. GUJRAL : According to the statement laid on the Table it has been said that there is obvious need to strengthen these sections of the DAVP's organisation which are responsible for providing creative services. May I ask the hon. Minister if any steps have been taken to supplement this aspect particularly, that is providing or strengthening creative sections?

SHRI RAJ BAHADUR : That of course is the most important of the recommendations. In fact that is the crux of the whole matter, first of all to make some sort cf research into the existing state or psychological conditions of the masses to be approached and other people to be approached and also finding out what is to be done in

order to meet the situation through the effort and work of the creative units.

to Questions

SHRIMATI LALITHA (RAJAGOPA-(8) The DAVP's machinery for distri-, "There is glaring contrast in creative exdeficiency is going to be rectified. Another (9) Far greater attention should be paid thing : Ministries/Departments should accept

> SHRI RAJ BAHADUR : As I have said Just now, we have accepted these recommendations in principle, and in fact ft would be through a planned approach to the whole matter that we propose to overcome the deficiencies.

> SHRIMATI LALITHA (RAJAGO-PALAN) : When are you going to put it into practice ?

> SHRI RAJ BAHADUR : I would not be able to givo an answer about the actual realisation in practice of all the recommendations of hand immediately. It is a process which certainly takes time howsoever we may like to expedite it.

SHRIMATI C. AMMANNA RAJA i One other recommendation is : "Far greater attention should be paid to Indian language versions of the DAVP's material than seems to be the case at present. " May I know into what all languages these things are translated and to what extent?

SHRI RAJ BAHADUR : Arrangements have been made to translate the material into all languages, the printed bills etc. The arrangement is that by some process or other it is made available in the various regional languages.

SHRI S. K. VAISHAMPAYEN : In how many selected campaigns was outside talent commissioned, and if it was commissioned with success, will this procedure be continued in future ?

SHRI RAJ BAHADUR : I would not be able to quote the number of campaigns but

most essentially we have been" employing them on family planning particularly, and in fact I myself attended a meeting of this group when they discussed family planning.

•821. [The questioner (Shri Sherkhari) was absent. For answer, vide col. 4848 infra].

♦822. [The questioner (Shri S. C. Deb) was absent. For answer, vide cols. 4848-49 infra].

## **DEFENCE COLONY IN PUNJAB**

•823. SHRI JAGAT NARAIN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to construct a Defence Colony in some town in Punjab for the families of the Jawans who were killed during the recent conflict with Pakistan;

(b) if so, whether Government propose to give them loans for constructing houses; and

(c) if so, the details of the scheme ?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : (a) No, Sir. There is no such scheme under consideration of the Government of India.

(b) and (c) Do not arise.

श्वी जगत नारायण : वजीर साहब ने यह जवाब दिया है कि गवर्नमेंट के कांसिड़ेशन में ऐसी कोई स्कीम नहीं है, लेकिन क्या वे बतलायेंगे कि चूंकि मिलिट्री में पंजाब के जितने नौजवान काम आये उनकी तादाद आधी यी बमुकाबिले उनके जो सारे हिन्दुस्तान के नौजवान काम आये ? तो क्या यह जरूरी नहीं है कि उनकी फेशिलीज की एक कालोनी बनाई जाये।

SHRI A. M. THOMAS : The question relates to the establishment of a defence colony but there is another scheme which

the hon. Member might like to get information about. There is a scheme to form cooperative housing colonies for the widows and dependants of the Defence Service personnel including ex-servicemen. Here we have already launched a scheme to have such colonies established at 60 stations throughout the country. With regard to Punjab the stations are : Chandigarh, Jullundur, Ludhiana, Gurgaon, Ambale, Karnal, Palampur, Patiala, Rohtak and Amritsar; at these stations we intend to have these housing societies.

to Questions

श्री जगत नारायण : क्या वजीर साहब के इल्म में यह वात है कि पंजाब गवर्नमेंट ने यह एलान किया था कि वे डिफेंस कालोनी तामीर करेंगे और क्या वे बतायेंगे कि वे पंजाब गवर्नमेंट की मदद करेंगे इस मामले में ?

SHRI A. M. THOMAS : If the hon. Member is referring to press repor's, it to perhaps this scheme of having co-operative housing colonies for the dependants of Defence personnel that he had in view, and regarding that I have already given the answer, assistance is also contemplated to be given under that scheme.

SHRI B. K. GAIKWAD : May I know whether there is any scheme under the consideration of Government that the dependants of those jawans who were killed in this war will be provided with certain loans or certain facilities for construction of their houses?

SHRI A. M. THOMAS : The formation of the co-operative housing colony is itself for that purpose so that they may get loans for the construction of Houses on easy terms.

SHRI B. K. GAIKWAD : My question related to not only particular places, but there are so many places throughout the country where only one Jawan was killed. I want to know whether there is a scheme under the consideration of Government so that they can give some sort of relief to such families.

SHRI A. M. THOMAS : There is no such scheme to have stray houses for indi-